

GOVERNMENT OF INDIA  
MINISTRY OF MINORITY AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2683**  
ANSWERED ON 22.12.2022

**PRE-MATRIC SCHOLARSHIPS**

2683. ADV. A.M. ARIFF:  
SHRI ASADUDDIN OWAISI:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether it is true that the Government has decided to limit the pre-matric scholarship to students of Minority Communities of class 9 and 10 only from ongoing academic year 2022-23 and if so, the details thereof and the reasons therefor;
- (b) whether the Government has taken note of the fact that limiting the scholarship will seriously affect the prospects of thousands of students from economically backward households belonging to Minority Communities especially Muslims in continuing their studies;
- (c) if so, the details thereof and the action taken thereon;
- (d) whether the Government intends to continue with the existing system of providing pre-matric scholarship to all students studying in class 1 to 10 and if not, the reasons therefor;
- (e) the details of the number of applications received, rejected and approved of pre-matric scholarships during the year 2022-23, State and UTwise; and
- (f) whether students in Madaras holding recognition for providing formal education are covered by the scheme and will continue to be covered and if so, the details thereof?

**ANSWER**

THE MINISTER OF MINORITY AFFAIRS  
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (d): Ministry of Minority Affairs implements Pre-Matric Scholarship Scheme for students from weaker economic background belonging to the 6 notified minority communities, namely, Buddhist, Christian, Jain, Muslim, Parsi and Sikh. The coverage under the scheme has been modified from 2022-23 and made applicable for classes IX and X only as the Right to Education (RTE) Act, 2009 provides for free and compulsory elementary education (classes I to VIII) to each and every child. This modification has also been done to harmonize the Scheme with the identical Scholarship Schemes implemented by Ministry of Social Justice & Empowerment and Ministry of Tribal Affairs.

(e): The State/ UT-wise details of the number of verified applications received, rejected and yet to be verified by States/ UTs under Pre-Matric Scholarship Scheme during 2022-23 is annexed. Applications are approved for payment after verification process is over and merit list is drawn.

(f): Yes, Sir.

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**Annexure**

ANNEXURE REFERRED IN REPLY TO PART (E) OF LOK SABHA UNSTARRED QUESTION NO. 2683 FOR 22.12.2022 REGARDING "PRE-MATRIC SCHOLARSHIPS "

<b>Pre-Matric Scholarship Scheme: State/UT-wise details of applications verified, rejected and yet to be verified by States/UTs during 2022-23 *</b>			
<b>State/UT</b>	<b>No. of verified applications received from State/UT</b>	<b>No. of applications rejected by Institute/State/ UT</b>	<b>No. of applications yet to be verified by State/UT</b>
Andaman and Nicobar	400	1	1
Andhra Pradesh	39,201	1,110	19
Assam	56,545	22,036	10,027
Bihar	34,126	13,963	1,311
Chandigarh	72	7	-
Chhattisgarh	1,226	237	24
Delhi	3,310	1,134	19
Goa	224	9	-
Gujarat	18,505	452	-
Haryana	6,000	301	46
Himachal Pradesh	478	8	87
Jammu and Kashmir	77,069	1,093	-
Jharkhand	5,331	443	429
Karnataka	1,36,875	2,813	8,644
Kerala	1,04,423	661	-
Ladakh	1,548	16	-
Madhya Pradesh	36,528	570	-
Maharashtra	1,21,492	1,610	-
Manipur	17,399	1,109	1,293
Meghalaya	4,496	40	-
Mizoram	6,450	396	852
Nagaland	19,046	451	1,797
Odisha	6,289	168	25
Puducherry	1,054	12	-
Punjab	66,963	3,880	-
Rajasthan	52,630	2,493	5,597
Sikkim	89	3	3
Tamil Nadu	1,07,247	1,004	-
Telangana	50,448	589	18
Dadra & Nagar Haveli and Daman & Diu	32	4	-
Tripura	2,425	21	-
Uttarakhand	1,325	173	3,233
Uttar Pradesh	1,81,760	25,907	1,717
West Bengal	2,576	1,668	241
<b>Total</b>	<b>11,63,582</b>	<b>84,382</b>	<b>35,383</b>

Source: National Scholarship Portal

\* Data provisional (as on 19.12.2022)